

TO BE PUBLISHED IN PART I SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 14-9-84

NOTIFICATION
INCOME TAX

No. 598L (F.No. 203/18/82-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (iii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" subject to the following conditions:-

- i) That the International Management Institute, New Delhi, will maintain a separate account of the sums received by it for scientific research.
- ii) That the said institution will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said institution will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

International Management Institute, New Delhi.

This notification is effective for a period from 11-2-84 to 31-3-85.

Sd/-
(GIRISH DAVE)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I. T. & Audit) / Investigation / Special Inv. / R&P / Vigilance / Intelligence / Recovery / P&PR, New Delhi.
3. Directorate of O&MS (IT), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No. 13/25/83-TU.II dated 29-2-84.
5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
6. International Management Institute, Phelps Building 9-A Connaught Place, New Delhi-110001.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin Section of D.I. (P&PR), New Delhi (5 copies).

Girish Dave
(GIRISH DAVE)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Malik/

भारत के राजपत्र के भाग 11 खण्ड 3 (ii) में प्रकाशनाधीन

भारत सरकार
विहित मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 14-9-84

अधिसूचना
(आयकर)

सं० 5982 (फा० सं० 203/18/82-आ०क०नि०-11)

: इस ~~कारण~~ की

~~विनियम~~ की अधिसूचना-सं०

के तिलकिले में, सर्वसाधारण की जानकारी के लिए एतद्वारा अधिसूचित किया जाता है कि विहित प्राधिकारी, अर्थ विभाग और प्रौद्योगिकी विभाग, नई दिल्ली ने निम्नलिखित संख्या को आयकर विभाग, 1962 के नियम 6 के साथ प्रति अधिनि.प, 1961 की धारा 35 की उपधारा (1) के खंड (ii) के प्रयोजनों के लिए ~~अनुसूचित क्षेत्र~~ अनुसूचित विभागों के क्षेत्र में "संगम" प्रकाश के अधीन निर्धारित शर्तों पर अनुसूचित किया है।

1. यह कि अंतरराष्ट्रीय प्रबंध संस्थान, नई दिल्ली, वैज्ञानिक शोध के लिए उसके द्वारा प्राप्त राशियों का पृथक लेखा रखेगा।
2. यह कि उक्त संस्था अपने वैज्ञानिक अनुसंधान संबंधी विद्यार्थियों की वार्षिक विवरणी, विहित प्राधिकारी को प्रत्येक वित्तीय वर्ष के संवत् में प्रति वर्ष 30 अप्रैल तक ऐसे प्रारूप में प्रस्तुत करेगी जो इस प्रयोजन के लिए अधिसूचित किया जाए और उसे सुधित किया जाए।
3. यह कि उक्त संस्था अपनी कुल आय तथा व्यय का प्रति हार अपने संबन्धित वार्षिक लेखों की तथा अपनी परिभाषित, देनदारियों का प्रति हार मुद्रा - पत्र की एक - एक प्रति, प्रतिवर्ष 30 जून को विहित प्राधिकारी को प्रस्तुत करेगी तथा इन दस्तावेजों में से प्रत्येक की एक - एक प्रति संबंधित आयकर अधिकृत को भेजेगी।

संख्या

अंतरराष्ट्रीय प्रबंध संस्थान, नई दिल्ली

यह अधिसूचना 11.2.84 से 31.3.85 तक

के अधीन के लिए प्रकाशी है।
